

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:2141
ANSWERED ON:16.12.2003
SPURIOUS DRUG
DHANI RAM SHANDIL

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Delhi Police has busted recently a spurious drug manufacturing unit/racket and recovered huge quality of spurious drugs in the capital;
- (b) if so, the details in this regard;
- (c) the number of persons arrested in this connection;
- (d) the action taken by the Government against the persons involved therein; and
- (e) the steps taken by the Government to prevent the manufacturing/sale of spurious drugs?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI I.D.SWAMI)

(a) to (d): Yes, Sir. During the period from January, 2003 to 30th November, 2003, Delhi Police, in some cases in association with the Drug Control Department of the Government of National Capital Territory of Delhi, detected 16 cases of manufacture and/or sale of spurious drugs in connection with which 30 persons were arrested. The requisite details are given in the enclosed statement.

(e): The steps taken to prevent manufacture and sale of spurious drugs in Delhi include (a) regular inspections of the drugs manufacturing premises and sale outlets; (b) purchase of drugs through decoy customers for testing their genuineness; (c) prompt investigation of complaints received in regard to sale of spurious drugs; (d) surveillance of persons suspected to be involved in manufacture/ sale of spurious drugs; (e) close liaison with the manufacturers and dealers of repute with a view to obtaining information about movement, if any, of drugs of doubtful quality; and (f) setting up an advisory committee to encourage public participation for efficient enforcement.

Statement referred to in reply to Parts (a) to (d) of the Lok Sabha Unstarred Question No. 2141 to be answered on 16.12.2003.

On 14th February, 2003, the Drug Inspector of Drugs Control Department of the Government of National Capital Territory of Delhi in association with the officials of the Crime Branch of Delhi Police arrested two persons with stocks of various allopathic drugs kept in three rexin bags at Bhagirath Place, Delhi. A case FIR No. 74 dated 14.2.2003 under section 18(C) and 27(B)

(ii) of Drugs and Cosmetics Act has been registered against the accused at Police Station, Kotwali.

In a raid conducted jointly by the team of officers of Delhi Police and Drugs Control Department of Government of NCT of Delhi on 23.3.2003, one person was arrested in Jahangir Puri and 750 cartons of spurious drugs were seized. A case FIR No.215/2003 dated 23.3.2003 under section 18(C) and 27(C) of Drugs and Cosmetic Act, 78/79 of Trade and Merchantile Act and 420/468/471 of Indian Penal Code has been registered against him at Police Station, Jahangir Puri.

The Special Staff of East District arrested two persons from Pandav Nagar and seized 30 boxes of spurious drugs. A case FIR No.206 dated 8.5.2003 under section 420 of Indian Penal Cade, 103/104 of Trade and Merchantile Act, 63 of copyright Act and 18/27 of Drugs and Cosmetics Act has been registered against them at Police Station, Pandav Nagar.

Delhi Police in association with the Drugs Control Department of Government of National Capital Territory of Delhi conducted a raid on a shop at Bhagirath Place and arrested one person and some spurious medicines were seized. A case FIR No. 115 dated 7.3.2003 under section 18(C) and 27 of Drugs and Cosmetic Act has been registered at Police Station, Kotwali.

A team of Delhi Police arrested five persons and seized 150 boxes of various spurious medicines from their possession. A case FIR No. 45 dated 25.3.2003 under section 420/468 of Indian Penal Code has been registered against them at Police Station Gulabi Bagh.

In a raid conducted by Delhi Police in association with the Drug Control Department of Government of National Capital Territory of Delhi, one person was arrested at Bihari Colony and some spurious drugs were recovered from his possession. A case FIR No. 331 dated 3.6.2003 under Section 18(C) and 27 of Drugs and Cosmetics Act and 411 of Indian Penal Code has been registered against him at Police Station, Kotwali.

Delhi Police in association with the Drugs Control Department of Government of National Capital Territory of Delhi conducted a raid at a shop at Yamuna Pushta, Delhi and seized some spurious medicines. One person was arrested and a case FIR No. 361 dated 18.6.2003 under section 18(C) and 27 of the Drugs and Cosmetics Act has been registered at Police Station, Kotwali.

An inspector of the Drug Control Department of Government of National Capital Territory of Delhi in association with the Delhi Police conducted a raid at a shop in Yamuna Pushta, Delhi and seized various spurious drugs. Two persons were arrested and a case FIR No.362 dated 3.6.2003 under section 18(C) and 27 of Drugs and Cosmetic Act has been registered at Police Station, Kotwali.

An inspector of the Drug Control Department of Government of National Capital Territory of Delhi, in association with the Delhi Police, conducted a raid at a shop at Dholak Basti, Yamuna Pushta, Delhi and seized various spurious medicines. One person was arrested and a case FIR No.363 dated 3.6.2003 under section 18(C) and 27 of Drugs and Cosmetic Act has been registered at Police Station, Kotwali.

On a complaint from a medical firm, a case FIR No. 133 under section 63 of Copy Right Act and 78/79 of Trade and Merchantile Act was registered on 30.6.2003 at Police Station Bara Hindu Rao. During the investigation, a raid was conducted at Pahari Dheeraj, Delhi and 852 bottles of duplicate Iodex and 500 bottles of duplicate Zandu Balm were seized. One person has been arrested in this case.

On the basis of a complaint, a case FIR No. 40 under section 420/468/471/486/120-B of Indian Penal Code and 27 of Drugs and Cosmetic Act, 78/79 of Trade and Merchantile Act and 63 of Copy Right Act was registered at Police Station, Special Cell, Lodhi Colony,

New Delhi on 27.5.2003. In connection with this case, four persons were arrested on 4.7.2003 and a huge consignment of spurious drugs recovered from their possession.

On a complaint from a reputed pharmaceutical company, a case FIR No. 394 dated 12.9.2003 under section 420/120-B of Indian Penal Code, 78/79 of Trade and Merchantile Act and 63/68 of Copy Right Act was registered at Police Station Kalyan Puri. In this connection, three persons were arrested and 1000 Nibuleds tablets and 3060 Glitz tablets were recovered from their possession.

A joint raid by officers of Crime Branch of Delhi Police and Drugs Control Department of Government of National Capital Territory of Delhi was conducted in which a spurious drug manufacturing unit at Nangloi was detected. The owner of the illegal unit was arrested and various spurious medicines were recovered from his possession. A case FIR No. 864 dated 27.10.2003 under Section 18 and 27 of Drugs and Cosmetics Act has been registered at Police Station, Nangloi.

A case FIR No. 356 dated 8.8.2003 under Section 420/408/471 of Indian Penal Code, 78/79 of Trade and Merchantile Act and 27 of Drugs and Cosmetics Act was registered at Police Station, Darya Ganj. In this connection, three persons were arrested and a huge number of spurious tablets recovered from their possession.

On 4.9.2003, a joint raid was conducted by the officers of Delhi Police and Drugs control Department of Government of National Capital Territory of Delhi at Bhagirath Place, Delhi and a huge stock of different drugs seized. One person has been arrested in this connection and a case FIR No. 485 dated 4.9.2003 under section 18/27 of Drugs and Cosmetics Act has been registered at Police Station, Kotwali.

On the basis of a complaint, a trap was laid at Hazrat Nizamuddin Railway Station and one person was arrested while he was selling spurious drugs to a decoy customer sent by the Police. 12 gunny bags containing spurious drugs were recovered from his possession. A case FIR No. 86/03 dated 18.8.2003 under Section 420 of Indian Penal Code has been registered against the accused at Police Station, Hazrat Nizamuddin Railway Station.